

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-37/2013/3393/A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Sanjeev Kumar Sharma
Special Judge, C.B.I. & N.I.A
Assam, Guwahati.

Dated Guwahati the 3rd April, 2024.

Sub: **Restricted holiday.**

Ref:- Your letter No. SPL/CBI/01-23/, dtd. 28.03.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted permission to avail **restricted holiday on 30.03.2024, along with station leave permission, from the morning of 29.03.2024 till the morning of 31.03.2024.** The Special Judge, CBI, Addl. CBI Court No. 1, in his absence, the Special Judge, CBI, Addl. CBI Court No. 2, and in his absence, the Special Judge, CBI, Addl. CBI Court No. 3 will be in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-
JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-37/2013/3394-3397/A, dated , 03-04-2024

Copy forwarded for information to:

1. The Special Judge, CBI, Addl. CBI Court No. 1, Chandmari, Guwahati.
2. The Special Judge, CBI, Addl. CBI Court No. 2, Chandmari, Guwahati.
3. The Special Judge, CBI, Addl. CBI Court No. 3, Chandmari, Guwahati.
- ✓ 4. The Project Manager, Gauhati High Court.

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JT. REGISTRAR (VIGILANCE)